



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/390/2020 FIXED	PROTIVA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
<b>ORDERS</b>				
2	PIL/38/2019 FIXED	JITUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M SMITH MR K CHOUDHURY MR. K M MAHANTA	ASSTT.S.G.I. SC, G M D A SC, GMC SC, FOREST SC, CBI
3	<b>WITH</b> WP(C)/7397/2018	SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GDD SC, REVENUE
4	PIL/11/2021 FIXED	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
5	PIL/33/2021 FIXED	ASIF IQBAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
6	<b>WITH</b> PIL(Suo Moto)/4/2021	XXX <b>Versus</b> IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W

7	WITH PIL/31/2021	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
<b>HEARING</b>				
8	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
9	WA/168/2019 B/O	SHRI RAJAT CH. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH-IV**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
2	Arb.P./17/2021	MANESWAR SARMA <b>Versus</b> BUBUL SARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
3	Arb.P./18/2021	LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED) <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	
<b>ADMISSION</b>				
4	Arb.P./23/2017	USHA BHATTACHARJEE and ANR. <b>Versus</b> M/S. ASHADEEP BUILDERS PVT. LTD. and 3 ORS.	MRS.U BARUA MR. T U LASKAR MR.N DHAR MR .B MALAKAR	MR. R K BHUYAN(R- 1-4) MRA ZAMAN(R- 1-4) MR.R RABHAR- 1-4 MR. K SAIKIA(R- 1-4) MS.R DUTTA(R- 1-4)
5	Arb.P./4/2018	DEBABRATA BASU ROY <b>Versus</b> M/S. ASHADEEP BUILDERS PVT. LTD. AND 3 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	MR. R K BHUYAN MR. K SAIKIA MR. M KASHYAP
6	WP(C)/2679/2019	M/S. ASHADEEP BUILDERS PVT. LTD. AND ANR. <b>Versus</b> THE DEPUTY COMMISSIONER AND 2 ORS.	MR. K N CHOUDHURY MR. P C DEY MR. A DHAR MR. D J DAS MR. I HAQUE	GA, ASSAM SC, REVENUE
7	Arb.P./19/2018	M/S. ASIA BUILDERS <b>Versus</b> UNION OF INDIA AND ANR.	MS. M BORAH	MR H GUPTA ASSTT.S.G.I.
8	Arb.P./17/2018	M/S. ASIA BUILDERS <b>Versus</b> UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.

9	<b>WITH</b> Arb.P./18/2018	M/S. ASIA BUILDERS <b>Versus</b> UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
10	Arb.P./14/2019	ANGSUMAN GUPTA <b>Versus</b> SANJAY SINGH	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M MORE MR. N D SARMA
11	Arb.P./17/2019	M/S. DIPAYAN PAUL AND CHANCHAL PAUL JV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. A BHATTACHARJEE	GA, ASSAM MR B CHOUDHURY
12	Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
13	Arb.P./4/2020	BIKASH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
14	Arb.P./5/2020	M/S. C.C. CONSTRUCTION AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
15	Arb.P./22/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	MR B SARMAH MS G SARMAH SC, NF RLY
16	Arb.P./27/2020	M/S. T.K.DAS AND CO. <b>Versus</b> THE ASSAM UNIVERSITY AND 4 ORS.	MR. S K GHOSH MS F AHMED	MR. S C KEYAL SC, ASSAM UNIVERSITY
17	Arb.P./30/2020	M/S. C C CONSTRUCTION AND 5 ORS. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MR S CHAKRABORTY SC, NF RLY
18	Arb.P./32/2020	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
19	Arb.P./3/2021	RANJIT GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	SC, NF RLY
20	Arb.P./5/2021	M/S KHANNA LOGISTICS <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	SC, RAILWAY

**ORDERS**

21	Review.Pet./188/2019 WP(C) 3085/2018(D/O)	MD. BAHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MUSTAFIJUR RAHMAN	SC, AG SC, EDU SC, FINANCE
22	Arb.P./11/2020	DEVAJIT SHARMA <b>Versus</b> MINTOO PHUKAN	MS. M BORAH MS A DAS MR. B KONWAR MS. A KALITA	
23	Review.Pet./64/2020 WP(C) 2825/2018(D/O)	THE ASSAM STATE HOUSING BOARD AND ANR <b>Versus</b> SMTI AYESHA KHATOON AND 28 ORS (B)	DR. B AHMED MR. I CHOUDHURY R ALI	MR DEBA KUMAR DAS GA, ASSAM MR. S SAIKIA MR. S BORA MR. N DEKA MR. N DEKA MR. S BORTHAKUR MR. S ROY MR. M H LASKAR MS. P BHUYAN MR. M GOGOI MR. M GOGOI MS J RAJKUMARI MR. D GOGOI MR M HOSSAIN

24	Review.Pet./123/2020 WP(C) 207/2020(D/O)	PRINCIPAL AND SECRETARY, CHANDRA KAMAL BEZBARUAH COLLEGE, TEOK <b>Versus</b> LIAQUAT AHMED AND 3 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MR. R BORPUJARI (R-1) MRS DIPANJALI BORPUJARI (R-1)
25	I.A.(Civil)/2086/2020 WP(C) 6168/2019(D/O) <b>in</b> Review.Pet./117/2020	MRIDUL SARMA AND 16 ORS. <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS. M BORAH MR. B B BORAH	SC, SEC. EDU.
	<b>WITH</b> Review.Pet./117/2020	MRIDUL SARMA AND 16 ORS. <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
	<b>WITH</b>			
26	Review.Pet./165/2019	MS. NISHA MEDHI AND 19 ORS. <b>Versus</b> SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
	<b>WITH</b>			
27	Review.Pet./2/2021	SMTI. BANDITA PATHAK AND ANR <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/25/2021 <b>in</b> Review.Pet./2/2021	SMTI. BANDITA PATHAK AND ANR <b>Versus</b> ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
28	Review.Pet./5/2021 WP(C) 6767/2019(D/O)	THE COMMISSIONER OF GST AND CENTRAL EXCISE, DIBRUGARH AND 6 ORS. <b>Versus</b> M/S SUNDARAM MAHADEO AUTOWORLD PRIVATE LTD. AND ANR.	SC, GST MR. S C KEYAL	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA
29	Review.Pet./18/2021 WP(C) 4243/2019(D/O)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. <b>Versus</b> PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	
30	I.A.(Civil)/981/2021 ARB.P. 20/2018(D/O), WITH RECORDS(1 FILE) <b>in</b> Arb.P./20/2018	M/S. PARBATI TEA PVT. LTD. <b>Versus</b> M/S. RHINO ASSAM TEA PROCESSING ENTERPRISE	MR. B. DUTTA MR. S DUTTA MS. J BORO	MR. A CHETRY
	<b>WITH</b> Arb.P./20/2018	M/S. PARBATI TEA PVT. LTD. <b>Versus</b> M/S. RHINO ASSAM TEA PROCESSING ENTERPRISE	MR. S DEKA MS J BORAH MR D TUMUNG	MR. U K NAIR MR P S DEKA MR. A CHETRY MR. D DAS

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
<b>ADMISSION</b>				
1	WP(C)/3341/2019 FIXED	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2063/2020 <b>in</b> WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
	<b>WITH</b> I.A.(Civil)/189/2021 <b>in</b> WP(C)/3341/2019	SASWATI DAS <b>Versus</b> SHALINI KHAN AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, APSC
2	WP(C)/3344/2019	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2060/2020 <b>in</b> WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
3	WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, APSC SR. GA, ASSAM
	<b>WITH</b> I.A.(Civil)/148/2021 <b>in</b> WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. <b>Versus</b> KONGKON JYOTI SAIKIA AND 265	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC

**BAIL HEARING**

4	AB/1057/2021 FIXED	MOON AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI MS S A KHALIFA	PP, ASSAM
5	<b>WITH</b> AB/930/2021	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR M MONDAL	PP, ASSAM

**ORDERS**

6	I.A.(Civil)/2683/2019 WP(C)/3734/2017 (D/O), FIXED in WP(C)/3734/2017	LILY DUTTA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. B D DAS MR. H K SARMA MS. J RONGPIPI	MR. A C BORBORA (R-3) GA, ASSAM (R- 7 & 8) MRS. R BORBORA(R- 3) MR. K GOGOI (SC, HIGHER EDUCATION DEPT., R-1 & 2) MR. M SMITH (R- 3 & 4) MR. V K BAROOAH(R- 5 & 6) MR. N SAIKIA (R- 3 & 4) MR. S BAISHYA(R- 5 & 6)
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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	WP(C)/4178/2021	ANJU BEGUM @ ANJUWARA KHATUN @ ANJUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U SARMA MS.J DAS MR. D KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>MOTION</b>				
2	WP(C)/5065/2019 B/O	AIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/7433/2019 B/O	HALIMA BEGUM @ SALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4172/2021	NOOR BHANU KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MR. S M J HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4176/2021	BULITAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4180/2021	MD. AJJUL HAQUE @ AJJUR ROHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed MR F HAQUE MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
7	WP(C)/7514/2017 WITH LCR 1 FILE, FIXED	SUNIL CHANDRA SAHA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.



8	Mat.App./2/2020	SMT. KINKIN MAHANTA <b>Versus</b> SRI PORAG JYOTI KALITA	MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA
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**ORDERS**

9	Crl.A./49/2018 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS.	HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MR.S S GOSWAMI MS. A GOSWAMI	PP, ASSAM
<b>WITH</b>				
10	Crl.A./74/2021	HARMON PATOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
<b>WITH</b>				
	I.A.(Crl.)/156/2021 <b>in</b> Crl.A./74/2021	HARMON PATOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
11	Mat.App./5/2019	SRI ANIL KUMAR BAISHYA <b>Versus</b> SMT QUEEN BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN
<b>WITH</b>				
	I.A.(Civil)/381/2019 <b>in</b> Mat.App./5/2019	SRI ANIL KUMAR BAISHYA <b>Versus</b> SMT QUEEN BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU	
<b>WITH</b>				
	I.A.(Civil)/471/2021 <b>in</b> Mat.App./5/2019	SMT QUEEN BAISHYA <b>Versus</b> SRI ANIL KUMAR BAISHYA	MR. Y DOLOI MR. S Z RAHMAN	MR. B CHAKRAVARTY
12	Mat.App./11/2019	SRI GOUR BIJOY GOSWAMI <b>Versus</b> SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	
13	CRL.A(J)/64/2019 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS	RAM RATAN NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/109/2019 WITH OFFICE NOTE, LCR 7 FILES, PB 3 NOS	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
15	Cont.Case(Crl)(Suo Moto)/1/2020	X X X <b>Versus</b> SRI PHAGULAL PRASAD	MR S S DEY, SR. ADV, SC GHC	MR. A BHATTACHARYA MR. A CHAMUAH MR. A BHATTACHARJEE LEGAL AID COUNSEL
16	Crl.L.P./14/2020 WITH OFFICE NOTE <b>in</b> Crl.A./476/2020	SRI MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
<b>WITH</b>				
	Crl.A./476/2020 (Filing Number)	MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.		
<b>WITH</b>				
	I.A.(Crl.)/175/2020	MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
17	I.A.(Crl.)/324/2020 WITH OFFICE NOTE <b>in</b> Crl.A./3442/2020	SRI DIPEN KHAKHLARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
<b>WITH</b>				
	Crl.A./3442/2020 (Filing Number)	SRI DIPEN KHAKHLARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR		

18	I.A.(CrI.)/282/2021 WITH OFFICE NOTE AND LCR & P.B <b>in</b> CrI.A./360/2019 <b>WITH</b> CrI.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
		SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
19	CrI.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
20	CrI.A./393/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> I.A.(CrI.)/256/2021 <b>in</b> CrI.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
<b>HEARING</b>				
21	WP(C)/2150/2017 WITH LCR 4 FILES, B/O	ABUL KALAM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2461/2018 WITH LCR, B/O	RABI HUSSAIN @ NABI HUSSAIN AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. S AHMED MS. L WAJEEDA MRS. S P HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
23	WP(C)/4473/2020 WITH LCR, FIXED	SHAMALA KHATUN @ SOMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2053/2021	RUBUL PEGU <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b>MOTION</b>				
2	Crl.Rev.P./181/2021	RAJEEV KUMAR KHANNA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR S CHAUHAN MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA MS. A ROY	SC, CBI
3	Crl.Rev.P./182/2021	TILAK JOSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T KALITA MR. B DEKA	PP, ASSAM
4	Crl.Rev.P./183/2021	RAJIB CHANGMAI <b>Versus</b> NABA DEKA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	
	<b>WITH</b> I.A.(Crl.)/324/2021 <b>in</b> Crl.Rev.P./183/2021	RAJIB CHANGMAI <b>Versus</b> NABA DEKA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	
5	Crl.Pet./424/2021	ROFIKUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MR. N I KHAN MR A K AZAD	PP, ASSAM
6	Crl.Pet./425/2021	AMIT KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
7	Crl.Pet./426/2021	ALOK BARAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

8	Crl.Pet./427/2021	SIRAJUL ALOM @ SIRAJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
9	AB/2460/2021 FIXED	HARUN RASHID @ MD. HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
<b>WITH</b>				
10	AB/2461/2021	NAKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
<b>WITH</b>				
11	AB/2462/2021	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
<b>WITH</b>				
12	AB/2469/2021	SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	PP, ASSAM
13	AB/2495/2021	KAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
14	AB/2496/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
<b>ADMISSION</b>				
15	MFA/101/2021	M/S DINESH SALES CORPORATION <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
16	MFA/102/2021	M/S. MEGHALAYA CEMENTS LTD., <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
<b>BAIL HEARING (BA)</b>				
17	Bail Appln./1733/2021 FIXED	SANFUL ALI @ MD SANFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
18	Bail Appln./1852/2021 FIXED	ABDUL BARIK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
19	Bail Appln./1950/2021 FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
20	Bail Appln./1955/2021 FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
21	Bail Appln./1983/2021 FIXED	THOMAS BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<b>BAIL HEARING</b>				
22	AB/3681/2020 FIXED	UTPAL MUDOI <b>Versus</b> THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
23	AB/468/2021	MOMENA BEWA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM

24	AB/745/2021 FIXED	RAJEN BORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	MR S CHAKRABORTY (FOR INFORMANT) MR B TALUKDAR (FOR INFORMANT) PP, ASSAM
25	AB/883/2021 FIXED	SHOHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
26	AB/1000/2021 FIXED	HABIZUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA MS S ROY	PP, ASSAM
27	AB/1180/2021 FIXED	SUMITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
28	AB/1202/2021 FIXED	HARE KRISHNA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
29	AB/1247/2021 FIXED	RANJAN BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA	PP, ASSAM
30	AB/1275/2021 FIXED	REHENA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
31	AB/1561/2021	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
32	AB/1605/2021	SIDDIQUE HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
33	AB/1779/2021	RAM MURARI <b>Versus</b> THE STATE OF ASSAM	MR Z RAHMAN MR. B KHAKHLARY	PP, ASSAM
34	AB/1818/2021 FIXED	SANJAY MURARAKA @ SANJAY KR. MURARKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
35	AB/1769/2021	LAXMI AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
36	AB/1840/2021	LAXMI AGARWAL AND ANR. <b>Versus</b> STATE OF ASSAM	MR K TALUKDAR MR C GARG	PP, ASSAM
37	AB/1980/2021 FIXED	HITESH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. D DOLEY MR. D DOLEY	PP, ASSAM
38	AB/1991/2021	SRI HARUN RASHIT @ HARUN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
39	AB/2041/2021 FIXED	PARITA PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
40	AB/2047/2021 FIXED	RUHUL AMIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
41	AB/2056/2021 FIXED	SRI BRAJEN DAS @ BROJAN DAS <b>Versus</b> STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
42	AB/2059/2021 FIXED	RATUL DAS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

43	AB/2070/2021 FIXED	SRI HEMANGA JYOTI BANIKYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A KHANIKAR MR. A NARZARI	PP, ASSAM
44	AB/2099/2021	POPY GOGOI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/2437/2021 FIXED	SAHIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM

**ORDERS**

46	I.A.(CrI.)/426/2020 WITH LCR 4 FILES, B/O <b>in</b> CrI.Rev.P./163/2020 <b>WITH</b> CrI.Rev.P./163/2020	SAMIRAN NESSA <b>Versus</b> AYNAL HOQUE	MR. A ROSHID MS. M R DEVI	
47	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) <b>in</b> AB/4412/2019	SAMIRAN NESSA <b>Versus</b> AYNAL HOQUE THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	MR. A ROSHID MS. M R DEVI  ADDL PP,ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ
48	I.A.(Civil)/896/2021 FIXED <b>in</b> MFA/3862/2021 <b>WITH</b> MFA/3862/2021 (Filing Number)	GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA  GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA A	MS. P ADHIKARI G UDDIN MR. A UDDIN  MR. A UDDIN	SC, NF RLY

**HEARING**

49	MFA/15/2015 WITH LCR	UNION OF INDIA <b>Versus</b> M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
50	MFA/69/2015 WITH LCR  <b>WITH</b> I.A./2295/2015 <b>in</b> MFA/69/2015	THE UNION OF INDIA <b>Versus</b> M/S G.P. SALES CORPORATION LTD  THE UNION OF INDIA <b>Versus</b> M/S G.P. SALES CORPORATION LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY  MR.U K GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/2151/2021 B/O	SUKHAMANI SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU SC, PENSION
<b>MOTION</b>				
2	Cont.Cas(C)/257/2021 B/O	SMTI CHITRALEKHA KONWAR <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	
3	Cont.Cas(C)/258/2021	DR. NIRMALA DEVI <b>Versus</b> D.K. MILI AND ANR.	MR D MAHANTA	
4	Cont.Cas(C)/260/2021	DIMBESWAR GOGOI <b>Versus</b> B. KALYAN CHAKRAVARTHY, IAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
5	Cont.Cas(C)/263/2021	JIBAN CH BARMAN AND ANR <b>Versus</b> SMTI BIJOYA CHAUDHARY, ACS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
6	Cont.Cas(C)/272/2021 FIXED	RAJDEEP DAS <b>Versus</b> RAJESH BHUSHAN	MR A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MS. J BORO	
7	Cont.Cas(C)/289/2021 B/O	RAMA PRASAD BISWAS <b>Versus</b> DHARMA KANTA MILI, ACS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
8	WP(C)/2720/2021 B/O	KAMAKHYA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M HOQUE MR. M DEKA	SC, SEC. EDU. SC, BTC
9	WP(C)/3635/2021	KAKALI DAS AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 41 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU GA, ASSAM

10	WP(C)/3881/2021	MAJIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
11	WP(C)/3882/2021	SMTI. NIRMALA DAS AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM SC, FINANCE DEPTT.	SC, ELEM. EDU GA, ASSAM
12	WP(C)/3912/2021 FIXED	RUPASHREE BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU SC, AG SC, FINANCE
13	WP(C)/3978/2021	KHANDAKAR RUSTOM AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/3986/2021 FIXED	CMJ BREWERIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INCOME TAX
15	WP(C)/4009/2021	PROSUN KUNDU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
16	WP(C)/4012/2021	GAJEN CH SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	SC, SEC. EDU. SC, N C T E SC, BTC SC, G U
17	WP(C)/4140/2021	PARIKHIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A NATH MRS. R DEVI	SC, SEC. EDU.
18	WP(C)/4152/2021	AMULYA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
19	WP(C)/4156/2021	KAKUMONI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM

**ORDER (IMPLEADMENT OF PARTY)**

20	I.A.(Civil)/1265/2021 B/O in Cont.Cas(C)/296/2019 <b>WITH</b> Cont.Cas(C)/296/2019	HUSSAIN AHMED MAZUMDER <b>Versus</b> SANJIB KUMAR BHUIYA AND 3 ORS.  HUSSAIN AHMED MAZUMDER <b>Versus</b> SANJIB KUMAR BHUYAN and ANR.	MR. A H M R CHOUDHURY   MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. D SAIKIA MR. D SAIKIA MS R R CHOUDHURY MS. N PHUKAN MR B KAUSHIK MS N M SARMA MS. H TERANGPI MR. S NEOGI
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**ADMISSION**

21	WP(C)/4710/2016 B/O	MD. SABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM SC, ELEMENTARY EDUCATION
22	WP(C)/3812/2020 FIXED	SARDARY BASPHORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
23	WP(C)/5673/2020	MANASH PRATIM HALOI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	MR B GOGOI, SC, SSA (R- 3) SC, EDU

**ORDERS**



24	Cont.Cas(C)/604/2020 B/O	RUKIYA KHATUN @ RUKIA KHATUN <b>Versus</b> PREETOM SAIKIA, IAS AND 6 ORS	MR. I H SAIKIA MR A ALI MR. Y ALI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. S BORA MR. N J KHATANIAR MS N M SARMA MS N M SARMA
25	Cont.Cas(C)/124/2021 B/O	ABDUL ODUD BARBHUIYA AND 4 ORS <b>Versus</b> PREETOM SAIKIA, IAS AND 2 ORS	MR. M KHAN MR R ISLAM	
26	Cont.Cas(C)/145/2021 B/O	HAFIZ UDDIN CHOUDHURY AND ANR <b>Versus</b> PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	
27	Cont.Cas(C)/169/2021 B/O	PARAMANANDA BORA <b>Versus</b> PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3399/2021	JOHN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, EXCISE DEPTT.
2	WP(C)/3400/2021	JOHN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/4129/2021	M/S ASSAM COMPANY INDIA LTD. <b>Versus</b> JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	
4	WP(C)/4135/2021	MOHAN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM SC, IRRIGATION
5	WP(C)/4136/2021	SHUKURI KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
6	WP(C)/4138/2021	UDDAN KHETRA COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS	SC, APDCL
7	WP(C)/4139/2021	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
8	WP(C)/4142/2021	GIRIDHAR BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A NARZARI	SC, APDCL
9	WP(C)/4148/2021	PANKAJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR	ASSTT.S.G.I.
10	WP(C)/4150/2021	ANGANA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH MR. R J DAS	SC, TRANSPORT

11	WP(C)/4155/2021	FATEMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D A KAIYUM MR J ISLAM	GA, ASSAM
12	WP(C)/4161/2021	MD. HAFAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
13	WP(C)/4182/2021	MISS RUKMINA KAHTUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM
14	WP(C)/4183/2021	SMT. SURASHEE BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. P BORAH	GA, ASSAM
15	WP(C)/4191/2021	BIJOY CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S SHARMA MR. N K MURRY	SC, FINANCE AND TAXATION SC, AG SC, PERSONAL DEPT.
16	WP(C)/4200/2021	DIPUL KOCH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, FOREST
<b>ADMISSION</b>				
17	WP(C)/2060/2018 FIXED	MD. MUKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. N DAS MR D K ROY MS. I JAMIR MS. I JAMIR	SC, HEALTH
18	WP(C)/5063/2019 FIXED	GANESH CHANDRA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR H TALUKDAR MD. M U AHMED	GA, ASSAM SC, AG MR T MEELEE (SC, ASTC) SC, TRANSPORT SC, FINANCE
19	WP(C)/7712/2019 B/O	LATIKA GOALA <b>Versus</b> THE STATE LEVEL COMMITTEE (SLC) AND 3 ORS	MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	GA, ASSAM
20	WP(C)/921/2021 WITH RECORDS- 3 NOS.	SHAHIL UZ ZAMAN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J LASKAR	GA, ASSAM
21	WP(C)/4008/2021 FIXED	DR. SURESH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE
<b>ORDERS</b>				
22	CrI.Pet./148/2020 WITH OFFICE NOTE	PRADIP KUMAR SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N SARKAR MR P K BASU MS A BORGHAIN	PP, ASSAM
23	<b>WITH</b> CrI.Pet./272/2020	DILIP PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N SARKAR MR P K BASU	PP, ASSAM
24	I.A.(Civil)/851/2020 <b>in</b> WP(C)/2056/2015  <b>WITH</b> WP(C)/2056/2015	CHANDAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H LASKAR	GA, ASSAM
25	I.A.(Civil)/2097/2020 <b>in</b> WP(C)/3330/2018	ALAKA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4 SC, HEALTH

	<b>WITH</b> WP(C)/3330/2018	ALAKA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/4291/2019 <b>in</b> WP(C)/3330/2018	STATE OF ASSAM AND 2 ORS <b>Versus</b> ALAKA RANI PAUL	MR. D P BORAH SC, HEALTH	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
26	W.P.(CrI.)/13/2021 FIXED	MD. NAZIR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A TALUKDAR MR. M BISWAS MS D TALUKDAR MS M DAS	GA, ASSAM ASSTT.S.G.I.
27	I.A.(Civil)/146/2021 <b>in</b> WP(C)/3555/2020	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	SC, PNRD MR P NAYAK, SC, P&RD SC, FINANCE
	<b>WITH</b> WP(C)/3555/2020	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
28	WP(C)/2192/2021 B/O	CHANDRAMA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM
		<b>HEARING</b>		
29	WP(C)/4133/2020 PART-HEARD, FIXED	RUMI GOGOI AND 125 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
	<b>WITH</b> WP(C)/2725/2020	BROJEN BORAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
31	<b>WITH</b> WP(C)/3020/2020	BISWAJIT GOGOI AND 121 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	GA, ASSAM
32	WP(C)/1710/2017 FIXED	GUNAJAY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.S K DAS MR R KARIM	MR S S DEY GA, ASSAM MS. M BHATTACHARJEE MS. M BHATTACHARJEE (R 4)

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2538/2021 FIXED	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
2	WP(C)/3459/2021 FIXED	M/S S P P PLASTIC AND INDUSTRIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A K RAI MS G BORA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
3	WP(C)/3544/2021 FIXED	NARENDRA KUMAR SETHIA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R ISLAM	GA, ASSAM SC, REVENUE
4	WP(C)/3687/2021 FIXED	DEBOJYOTI BRAHMA <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 6 ORS.	MRS. B GOGOI MR. A SARMAH	SC, BTC
5	WP(C)/3810/2021 FIXED	NURUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S Ali MR K DAS	SC, IWT
6	WP(C)/4165/2021	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
<b><u>ADMISSION</u></b>				
7	WP(C)/2461/2020 PART-HEARD, FIXED	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
8	WP(C)/5677/2020 PART HEARD, FIXED	PUNJAB NATIONAL BANK AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S DUTTA MR. S DUTTA	MR. D BARUAH (R-4) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, NEDFI ASSTT.S.G.I.

9	WP(C)/4192/2014 FIXED	MUKUL LAHKAR and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	GA, ASSAM
10	WP(C)/1607/2015 FIXED	ISMAIL ALI MAZUMDER <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MRM J QUADIR MR.S Y AHMED MR.K MIRA MR.N I MAZARBHUYAN MRM A BARBHUIYA	GA, ASSAM(R2,5,7) C.G.C. MR.C K S BARUAH MR. N BORA, SC, ELECTION COMMISSION OF ASSAM SC, ELEMENTARY EDUCATION(R4,6) ASSTT.S.G.I.(R1)
11	WP(C)/1470/2018 FIXED	MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS U BARUAH	GA, ASSAM
12	WP(C)/7326/2018 B/O	GIRIN DEKA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
13	I.A.(Civil)/4021/2019 FIXED in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	<b>WITH</b> WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
14	<b>WITH</b> WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
15	<b>WITH</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
16	WP(C)/2491/2020 B/O	RUJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM SC, APDCL
17	WP(C)/4884/2020 B/O	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
18	WP(C)/5507/2020 FIXED	M/S TECHNO CANADA INC <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R- 1,2) B B HUSSAIN (R-3) SC, OIL

	<b>WITH</b> I.A.(Civil)/1058/2021 <b>in</b> WP(C)/5507/2020	M/S TECHNO CANADA INC. <b>Versus</b> OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL
19	WP(C)/448/2021 B/O	SOLEMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM MR. MD S HOQUE (R-6,7,8,9) MR. M DEKA (R-6,7,8,9) MR. A I Ali (R-12, R-13) MR. N B P SINGHA (R-12, R-13) MR. D BARMAN (R-12, R-13) SC, REVENUE
20	WP(C)/746/2021 FIXED	DHANANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS S S ZIA	MR. P N GOSWAMI SC, FOREST
21	WP(C)/2354/2021 FIXED	SACHIN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR P K BORA (R-4,5,6)
22	WP(C)/3439/2021 FIXED	SRI HAREN SAIKIA AND ANR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. S BANIK A N HUSSAIN	SC, APDCL
23	WP(C)/3614/2021 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A CHOWDHURY MR. N SARKAR MS. B CHOWDHURY MR P K BASU MR N M DEKA	SC, NF RLY SC, SC, IRCTC
<b>ORDERS</b>				
24	Review.Pet./47/2021 WP(C)/2475/2020 (Disposed), FIXED	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR G UZIR MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, GMC SC, REVENUE SC, G M D A
25	I.A.(Civil)/1248/2021 B/O <b>in</b> WP(C)/3036/2021 <b>WITH</b> WP(C)/3036/2021	GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.  GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA  MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C  GA, ASSAM MR. A SARMA (R-2,3) MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
26	WP(C)/2495/2021 FIXED  <b>WITH</b>	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
27	WP(C)/2525/2021  <b>WITH</b>	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
28	WP(C)/2535/2021  <b>WITH</b>	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
29	WP(C)/2626/2021  <b>WITH</b>	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
30	WP(C)/2656/2021  <b>WITH</b>	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY

31	<b>WITH</b> WP(C)/2674/2021	MD. JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
32	WP(C)/3432/2021 FIXED	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)
33	WP(C)/3570/2021 CAVT. NO.04972/021, FIXED	DEWAN MUSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR. R ALI FOR CAVEATOR
<b><u>HEARING</u></b>				
34	WP(C)/7091/2013 B/O	SMTI RANJUMANI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.S K DAS	GA, ASSAM MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A NATH MR.A R TAHBILDAR MS.R DEVI

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2055/2021	SOMESWAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R PHUKAN MR. D GAGAI	PP, ASSAM
2	Bail Appln./2056/2021	JAMSHED ALI @ ANUP DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR. B PHUKAN	PP, ASSAM
3	Bail Appln./2058/2021	SOMESWAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R PHUKAN MR. D J GOGOI	PP, ASSAM
4	Bail Appln./2061/2021	SHAJAMAL BANIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
5	Bail Appln./2062/2021	MOINA BORA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
6	Bail Appln./2063/2021	FALU MIAH @ MIA <b>Versus</b> THE STATE OF ASSAM	MR S KHOUND MR A BRAHMA	PP, ASSAM
<b><u>MOTION</u></b>				
7	AB/2491/2021	NIPUN KAMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
8	AB/2492/2021	DR. ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	PP, ASSAM
9	AB/2493/2021	NUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
10	AB/2497/2021 B/O	SIMANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM

**ADMISSION**

11	Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
	<b>WITH</b>			
12	Crl.Pet./1231/2018	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
	<b>WITH</b>			
13	Crl.Pet./1279/2018	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
	<b>WITH</b>			
14	Crl.Pet./1281/2018	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
	<b>WITH</b>			
15	Crl.Pet./1296/2018	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
	<b>WITH</b>			
16	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b>			
17	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
	<b>WITH</b>			
18	Crl.Pet./97/2019	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
	<b>WITH</b>			
19	Crl.Pet./145/2019	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b>			
20	Crl.Pet./176/2019	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b>			
	I.A.(Crl.)/904/2019 <b>in</b> Crl.Pet./176/2019	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
	<b>WITH</b>			
21	Crl.Pet./180/2019	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
	<b>WITH</b>			
22	Crl.Pet./334/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
	<b>WITH</b>			
23	Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I

24	<b>WITH</b> Crl.Pet./1020/2019	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
25	Crl.Pet./385/2019 WITH LCR 1 FILE(SCANNED COPY)	PUSPENDRA NATH BORAH <b>Versus</b> THE STATE OF ASSAM	MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM
26	Crl.Pet./799/2019 WITH LCR 2 FILES, FIXED	AMARJYOLTI GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM
27	Crl.A./134/2021	ANJAN KUMAR LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS R DEVI MS. U BHATTACHARYYA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/322/2021 <b>in</b> Crl.A./134/2021	ANJAN KUMAR LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS R DEVI MS. U BHATTACHARYYA	PP, ASSAM
28	Crl.Pet./168/2021	DEEPAK GARG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. S C KEYAL PP, ASSAM

**BAIL HEARING (BA)**

29	Bail Appln./1217/2021 P/H, WITH LCR, FIXED	RUBUL HAZARIKA @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
30	Bail Appln./1780/2021 FIXED	IKRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
31	Bail Appln./1788/2021 FIXED	MD RUSTAM ALI @ ROSTU ALI <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
32	Bail Appln./1826/2021 FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
33	Bail Appln./1864/2021 FIXED	SRI ADITYA BORO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. M R ISLAM	PP, ASSAM
34	Bail Appln./1892/2021 FIXED	SON KUMAR DAS @ SONMONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
35	Bail Appln./1918/2021 FIXED	SAHERA KHATUN <b>Versus</b> THE STATE OS ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
36	<b>WITH</b> AB/2260/2021	ABUL KASHEM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MRS. S ISLAM	PP, ASSAM

**BAIL HEARING**

37	AB/1586/2020 FIXED	ALEMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
38	AB/2055/2020 FIXED	POMPA PAITYA @ GARGI PAITYA <b>Versus</b> THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
39	AB/3153/2020 FIXED	SALIM UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

40	AB/3317/2020 FIXED	DHARANI DAS @ SRI DHARANI DHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
41	AB/3476/2020 FIXED	KONGJAM HOMEN SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
42	AB/3837/2020 FIXED	BISHWAJEET BAISHYA @ KANU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	PP, ASSAM
43	AB/1665/2021 FIXED	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
<b>ORDERS</b>				
44	Crl.Pet./682/2016 WITH IA (CRL)331/2020(D/O)	NAGENDRA NATH LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MR.D MEDHI	MR H K SARMA (R2) PP, ASSAM
45	I.A.(Crl.)/454/2017 WITH LCR 6FILES & OFFICE NOTE <b>in</b> Crl.A./234/2017 <b>WITH</b> Crl.A./234/2017	SRI AJOY TAMULY <b>Versus</b> STATE OF ASSAM and ANR	MR.M DUTTA MR.A BARUA	PP, ASSAM
46	I.A.(Crl.)/477/2017 WITH LCR 5 FILES <b>in</b> Crl.A./253/2017 <b>WITH</b> Crl.A./253/2017	SRI AJOY TAMULY <b>Versus</b> STATE OF ASSAM and ANR MD NUR MAHAMMAD <b>Versus</b> THE STATE OF ASAM and ANR	MR.M DUTTA MR.A BARUA MR.B RAHMAN MR.R DE MR.S CHOUDHURY	MR.K BORUAH(R-2) MR.P BORDOLOIR-2 PP, ASSAM PP, ASSAM
47	Crl.Pet./984/2018	MD NUR MAHAMMAD <b>Versus</b> THE STATE OF ASAM and ANR JOYJIT NAIDING <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.B RAHMAN MR.R DE MR.S CHOUDHURY MS B ZODINLIANI MR S BORGHAIN MS. B DEVI MR G GORLOSA	PP, ASSAM PP, ASSAM
48	Crl.A./5/2021 WITH LCR 6 FILES, OFFICE NOTE, B/O  <b>WITH</b> I.A.(Crl.)/25/2021 <b>in</b> Crl.A./5/2021	BIJOY SINGH PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND ANR.  BIJOY SINGH PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T KALITA MR. B DEKA J DASGUPTA MR P J DUTTA MR. A KAKATI  MR T KALITA J DASGUPTA MR B DEKA	PP, ASSAM PP, ASSAM
49	Crl.Pet./180/2021	RAKTIMAVA SWAMI <b>Versus</b> SUNIL KR ROY CHOUDHURY AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
50	Crl.Pet./232/2021	ARNAB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2025/2021 FIXED	MD. MUSARAF ALI @ MIR MUSARAF UDDIN <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
2	Bail Appln./2028/2021 FIXED	ABHIJIT DAS @ APU <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
3	Bail Appln./2054/2021	AJAY TANDIA <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
4	Bail Appln./2057/2021	BROJEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
5	Bail Appln./2059/2021	NONG NGUPOK <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
<b>MOTION</b>				
6	AB/2490/2021	JAYNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
7	AB/2494/2021	TIRTHANKAR MAZUMDER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
8	AB/2498/2021	AJIBAR @ AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS L CHOUDHURY	PP, ASSAM

9	AB/2499/2021	SOFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
10	Bail Appln./1403/2021 FIXED, SPL ACT	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
11	Bail Appln./1567/2021 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
12	Bail Appln./1598/2021 FIXED	BEM BEM @ NEMNEILHING MATE AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
13	Bail Appln./1634/2021 FIXED	LUNKHOLAL MATE @ THUNGABOY <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
14	Bail Appln./1754/2021 FIXED	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
15	Bail Appln./1772/2021 WITH CASE RECORD AND CASE DIARY, FIXED	MD. ABDUL ALI @ BADSA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
16	Bail Appln./1773/2021 FIXED	SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
17	Bail Appln./1774/2021 FIXED	BELIA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AZAD MR. G HUSSAIN	PP, ASSAM
18	Bail Appln./1778/2021 FIXED	MD MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
19	Bail Appln./1793/2021 FIXED	MD. NURUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND D SAIKIA MR. A B ANSARY	PP, ASSAM
20	Bail Appln./1823/2021 FIXED	MD AMIR KHAN @ MD AMIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
21	Bail Appln./1834/2021 FIXED	SHAMIZUL HOQUE @ ISLAM @ SHAMEZUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
22	Bail Appln./1836/2021 FIXED	MOHIBUL MONDAL <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
23	Bail Appln./1848/2021 FIXED	BINOD YEIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
24	Bail Appln./1854/2021 FIXED	BIJAY AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR N SARMA	PP, ASSAM
25	Bail Appln./1855/2021 FIXED	LALIT SARMAH @ LOLIT <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
26	Bail Appln./1871/2021 FIXED	MOROMI BEGUM <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
27	Bail Appln./1895/2021 FIXED	ABDUL HAMID AKAND <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND D SAIKIA MS M DAS	PP, ASSAM
28	Bail Appln./1915/2021 FIXED	FIROJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
29	Bail Appln./1968/2021 FIXED	MD. ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR N MAHAMMAD	PP, ASSAM

**BAIL HEARING**

30	AB/2388/2020 P/H, FIXED	WAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
31	AB/3800/2020 FIXED	HENDO ETE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	MR. P N GOSWAMI PP, ASSAM
32	AB/3823/2020 FIXED	JAHIDUL HAQUE @ JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. K DEVI MS R P BARUAH	PP, ASSAM
33	AB/36/2021 FIXED	SHAHJALAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
34	AB/134/2021 FIXED	PRASANTA DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. R DE	PP, ASSAM
35	AB/247/2021 FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
36	AB/772/2021 FIXED	FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS C M DEKA MR. A S TAPADER	PP, ASSAM
37	AB/1007/2021 FIXED	KRISHNA DAS @ RANJIT DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
38	AB/1126/2021 FIXED	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
39	AB/1390/2021 FIXED	DIGANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
40	AB/1417/2021 FIXED	SRI JAN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
41	AB/1866/2021 FIXED	KOMAR ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
42	AB/1896/2021 FIXED	DILIP KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
43	AB/1945/2021 FIXED	ANAMIKA BHARALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
44	AB/1969/2021 FIXED	MRINAL BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
45	AB/2139/2021 FIXED	MD SAHIDUL ISLAM AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	PP, ASSAM
46	AB/2208/2021 FIXED	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA	PP, ASSAM
47	AB/2221/2021 FIXED	RAHIM BADSHA <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
48	AB/2229/2021 FIXED	ABU BOKKAR @ ABU BOKKAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
49	AB/2257/2021 FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OS ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
50	AB/2309/2021 FIXED	BITUPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. C CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(I/O)/44/2021	PUNYA DEO MISHRA <b>Versus</b> ON THE DEATH OF DWARIKA PRASAD BRAHMIN @ SHARMA HIS LEGAL HEIRS VIVEK SHARMA AND 5 ORS	MR G BAISHYA MD. A HASSAN MS. B BORA S K HAZARIKA	
<b>ADMISSION</b>				
2	CRP(I/O)/43/2016	MAHESWAR SARMAH and ANR <b>Versus</b> HEMEN SARMAH	MRS.J GOGOI MR.U BHATTACHARYA	MR H GUPTA MS. R M SARMAH
	<b>WITH</b> I.A.(Civil)/1960/2016 <b>in</b> CRP(I/O)/43/2016	MAHESWAR SARMAH and ANR <b>Versus</b> HEMEN SARMAH	MR.D C C PHUKAN	
3	CRP(I/O)/320/2018	ANIMA SONOWAL <b>Versus</b> DINESWARI MECH	MR. A K GUPTA MR. R S MISHRA	
4	CRP/35/2019 WITH LCR, B/O	MANJUR ALI @ MANJUR ALAM <b>Versus</b> IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR R BARUAH (R1) MS. R CHOUDHURY MR A D CHOUDHURY (R1) MR. D CHOUDHURY (R1) MS. S S ZIA MR A DUTTA (R1) P NATH (R1)
	<b>WITH</b> I.A.(Civil)/1453/2020 <b>in</b> CRP/35/2019	IFTIKHAR AHMED <b>Versus</b> MANJUR ALI @ MANJUR ALAM AND ANR.	MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	<b>WITH</b> I.A.(Civil)/2113/2020 <b>in</b> CRP/35/2019	MANJUR ALI @ MANJUR ALAM <b>Versus</b> IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R A CHOUDHURY

5	<b>WITH</b> CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. <b>Versus</b> IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
	<b>WITH</b> I.A.(Civil)/1452/2020 <b>in</b> CRP/190/2018	IFTIKHAR AHMED <b>Versus</b> MANJUR ALI @ MANJUR ALAM AND 7 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	<b>WITH</b> I.A.(Civil)/2119/2020 <b>in</b> CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. <b>Versus</b> IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
6	CRP(I/O)/63/2019	IMRAN HUSSAIN <b>Versus</b> MONNAF ALI AND 8 ORS.	MR. S K GHOSH MS F AHMED	MR. A MANNAF (R1-R6,R8,R9) MR. A MANNAF (R1-R6,R8,R9) MS J BEGUM (R1-R6,R8,R9) MS J BEGUM (R1-R6,R8,R9)
	<b>WITH</b> I.A.(Civil)/4059/2019 <b>in</b> CRP(I/O)/63/2019	IMRAN HUSSAIN <b>Versus</b> MONNAF ALI AND 8 ORS.	MR. S K GHOSH MS F AHMED	MR. A MANNAF MS J BEGUM (R1-R6,R8,R9)
7	CRP/116/2019 CAVT. NO.0840/2019 WITH LCR	SIKHA BARUAH <b>Versus</b> RAJESH JAIN AND ANR.	MR. J DEKA MR N N UPADHYAYA MR. B B KAKATI	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
8	CRP(I/O)/409/2019 FIXED	ON DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH HIS LEGAL HEIRS - HAZRA BEWA AND 9 ORS. <b>Versus</b> ON DEATH OF ABUL KASHEM MAKER HIS LEGAL HEIRS- FAZLETUN NESSA BEWA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	MR. A SAYED MR. M MAHANTA
9	CRP/23/2020 FIXED	MIHIR KR. SEN AND 6 ORS. <b>Versus</b> TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
10	CRP/38/2021	TAPAN DAS <b>Versus</b> M/S MAYASHEEL RETAIL INDIA LIMITED (FPRMERLY KNOWN AS MAYASHEEL RETAIL LLP),	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR. P M TALUKDAR MR. R BAISHYA
<b>ORDERS</b>				
11	MC/2831/2014 IN CRP SL. NO. 237900/2014	MISS POKHILA MANDAL and 3ORS <b>Versus</b> THE DIVISIONAL MANAGER AND ANR.	MR.S C BISWAS MS.L HAZARIKA MR. S BISWAS	MR. S K GOSWAMI MR. R SHARMA
12	CRP/82/2015	PRABHAT KUMAR TIWARI <b>Versus</b> SMTI. BASANTI MISHRA and 5 ORS	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA MS.M THAKURIA	MR.R SARMAR-1to4 MR.H DEKA(R-1to4) MR.D HAZARIKA(R-1to4)
13	Intest.Cas./1/2017	MONALISA ROY @ MONALICHA RAY DAS <b>Versus</b> BIMALA ROY	MR.S C BISWAS MR. E AHMED MR.T C KHETRI	MR.K R PATGIRI MS.C DAS
14	CRP(I/O)/80/2017 B/O	ON THE DEATH OF ARUNA SHARMA HER LEGAL HEIR, <b>Versus</b> HDFC BANK LTD. and 5 ORS.	MR.T C DAS	Mukesh Sharma
15	CRP(I/O)/332/2017	SATYENDRA NATH DAS <b>Versus</b> PRANJAL SONOWAL AND 2 ORS	MR.A SAHAD MR.J R BORTHAKUR MR.S A HUSSAIN	M DAS MR. K PATHAK MR. B D DEKA
16	Intest.Cas./3/2018 WITH LCR	SMTI MALABIKA SAIKIA DUTTA <b>Versus</b> SMTI DIPA CHALIHA AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	MR. S BORTHAKUR (R4) MR. A K SAHEWALLA (R6) MR. W SHARMA (R6) MR. J ABBAS (R4)

17	I.A.(Civil)/372/2019 in CRP(I/O)/45/2017	MURARI LAL KEDIA AND ANR <b>Versus</b> MOUSHUMI BAGCHI and 4 ORS.	MR. S C KEYAL MS G SARMAH	MR. T J MAHANTA
	<b>WITH</b> CRP(I/O)/45/2017	MURARI LAL KEDIA and ANR. <b>Versus</b> MOUSHUMI BAGCHI and 4 ORS.	MR.S C KEYAL MS.G SHARMA MS.P BARUAH	MR. T J MAHANTA (R 1 AND 2) MR.P P DUTTA(R- 1&2) MR.A BARUAR- 1and2
18	CRP(I/O)/46/2017	MURARI LAL KEDIA and ANR. <b>Versus</b> SMT. MOUSHUMI BAGCHI and 4 ORS.	MR.S C KEYAL MR.P K GARODIA MRS. P BARUAH	MR.P P DUTTA(R- 1&2)
19	CRP(I/O)/386/2019	JAMAL UDDIN AHMED <b>Versus</b> ALTAFUR RAHMAN AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR A ALI MR. Y ALI
20	CRP(I/O)/388/2019	UNITED BANK OF INDIA AND 2 ORS. <b>Versus</b> GOPAL PRASAD AGARWAL	MR. N NATH MR. D THAKUR MR N TALUKDAR MR. B BORAH	MR K AGARWAL MR. A K GUPTA MR D AKRAM
21	I.A.(Civil)/4207/2019 in CRP(I/O)/62/2016	SMTI. JAYA DUTTA <b>Versus</b> GOPAL DAS AND 3 ORS	MS. S KHOUND MR D KHAN	MR G N SAHEWALLA MR H R A CHOUDHURY
	<b>WITH</b> CRP(I/O)/62/2016	GOPAL DAS <b>Versus</b> SMTI. JAYA DUTTA and 3 ORS	MR. H R A CHOUDHURY MR. R CHOUDHURY	MR. G N SAHEWALLA (R1, R2, R4) MS M HAZARIKA (R1) MR. P DEKA (R1, R2, R4) MS. S KHOUND (R1) MS KEWI (R1) MD. ASLAM (R1, R2, R4) MR. D KHAN (R1)
	<b>WITH</b> I.A.(Civil)/935/2016 in CRP(I/O)/62/2016	SMTI. JAYA DUTTA and 2 ORS <b>Versus</b> GOPAL DAS	MR.G N SAHEWALLA MR. B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.H R A CHOUDHURY MS.P SHARMA MRS.R CHOUDHURY
	<b>WITH</b> I.A.(Civil)/4208/2019 in CRP(I/O)/62/2016	SMTI. JAYA DUTTA <b>Versus</b> GOPAL DAS AND 3 ORS	MS. S KHOUND MR D KHAN	MR G N SAHEWALLA MR H R A CHOUDHURY
22	I.A.(Civil)/170/2020 in CRP/340/2016	DEEPAK BHUYAN and ANR. <b>Versus</b> RUNU SHARMA and 12 ORS	MR H MAURYA MS. L SRIVASTAVA	
	<b>WITH</b> CRP/340/2016	DEEPAK BHUYAN and ANR. <b>Versus</b> RUNU SHARMA and 12 ORS	MR.H MAURYA MR.N ANAND MS.L SRIVASTAV	
23	CRP/24/2021	DINESWARI KALWAR AND 2 ORS <b>Versus</b> ON THE DEATH OF GANESH CHANDRA DUTTA HIS LEGAL HEIRS ANU DUTTA AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	
24	I.A.(Civil)/672/2021 in CRP/64/2017	ASIRUDDIN SK AND 6 ORS. <b>Versus</b> ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS AND 14 ORS.	MSN NASRIN MDI H KHAN	
	<b>WITH</b> CRP/64/2017	MD. ASIRUDDIN SK and 7 ORS. <b>Versus</b> ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS- I AJIT KHAN SON and ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM
25	I.A.(Civil)/1256/2021 in CRP/21/2021	NILAKSHI TALUKDAR AND ANR. <b>Versus</b> JYOTSNA HAZARIKA AND 4 ORS.	MR. R BARUAH S ALI MR. A IKBAL	SC, GMC

**WITH**  
CRP/21/2021

NILAKSHI TALUKDAR AND ANR  
**Versus**  
JYOTSNA HAZARIKA AND 6 ORS

MR. R BARUAH  
S ALI  
MR. A IKBAL

SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5404/2020 P/H	SAURAV JYOTI BARUAH <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. N ANIX SINGH
2	Review.Pet./52/2018 IN MACApp/98/2012(D/O), WITH MACApp/92/2013(D/O) <b>WITH</b> I.A.(Civil)/1086/2019 <b>in</b> Review.Pet./52/2018	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI PURNIMA ROY AND 2 ORS,  PURNIMA ROY AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR. J SARMAH	
3	MACApp./146/2021  <b>WITH</b> I.A.(Civil)/1182/2021 <b>in</b> MACApp./146/2021	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> JAYNAB NESSA AND 8 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S AHMED MD Y ALI MR. F R CHOUDHURY FOR CAVEATOR
4	MACApp./147/2021	SRI SHAHIDUL ISLAM <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. A M KHAN
5	MACApp./149/2021	DEBOJIT KONWAR AND 2 ORS <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS. S KHANIKAR MS. P BARUAH MS. A RANA	MS U DAS
6	MACApp./150/2021	MD. KASIM ALI <b>Versus</b> MD. ROZAN ALI AND 2 ORS	MR. M TALUKDAR	MR. R C PAUL

7	MACApp./151/2021	NATIONAL INSURANCE CO LTD <b>Versus</b> MD ELAS UDDIN and 3 ORS	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	
	<b>WITH</b> MC/1320/2015 <b>in</b> MACApp./151/2021	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. ELAS UDDIN and 3 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	<b>WITH</b> I.A.(Civil)/1196/2021 <b>in</b> MACApp./151/2021	NATIONAL INSURANCE CO LTD <b>Versus</b> MD. ELAS UDDIN and 3 ORS,	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	
8	MACApp./148/2021	NATIONAL INSURANCE CO LTD <b>Versus</b> MD JAMAL UDDIN and 3 ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MS.R CHETRI(R-1)
	<b>WITH</b> I.A.(Civil)/1195/2021 <b>in</b> MACApp./148/2021	NATIONAL INSURANCE CO LTD <b>Versus</b> MD JAMAL UDDIN AND ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MS.R CHETRI(R-1)
9	MACApp./152/2021	SRI NONI GOPAL HAZARIKA <b>Versus</b> SRI MANIK BORA	MD. A MATLIB	MR. K R BORA MR. DEBABRAT CHUTIA
		<b><u>BAIL HEARING (BA)</u></b>		
10	Bail Appln./1994/2021 FIXED	ABDUL RAHIM @ RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. A M KHAN	PP, ASSAM
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
11	RSA/47/2021	RAFIKUL ALI AND ANR. <b>Versus</b> DAMODAR DAS AND 13 ORS.	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> I.A.(Civil)/770/2021 <b>in</b> RSA/47/2021	RAFIKUL ALI AND ANR. <b>Versus</b> DAMODAR DAS AND 13 ORS.	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
12	RSA/76/2021	ON THE DEATH OF AHMED ALI MAZUMDER HIS LEGAL HEIRS AND ORS. <b>Versus</b> ON THE DEATH OF RAKESH CHANDRA DEY HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. A Z AHMED	
		<b><u>ORDERS</u></b>		
13	RSA/35/2012 WITH LCR	M/S GAUHATI ROLLER FLOUR MILLS LTD., <b>Versus</b> SMTI PREMODA MEDHI and 2 ORS,	MR.H K DEKA MR.T K BHUYAN MR.M DAS MR.B D DEKA MR.J DEKA	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.R DUBEY

	<b>WITH</b> MC/639/2012 <b>in</b> RSA/35/2012	M/S GAUHATI ROLLER FLOUR MILLS LTD., <b>Versus</b> SMTI PREMODA MEDHI and 2 ORS, KISHORE TALUKDAR <b>Versus</b> BIKRAM SING PHANGCHO and ANR.	MR.T K BHUYAN MR.J DEKA	
14	MACApp./266/2014 WITH LCR		MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.S S SHARMA MR S INGTI MR. M SARANIA MS.L SHARMA MR.B J MUKHERJEE MD. S U AHMED MR. A I KATHAR
15	MC/2462/2014 IN MACApp SL. NO. 233723, FIXED	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> JOGENDRA NATH BARMAN and 2 ORS,	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	MR.Z IQBAL MRD MONDAL
16	MACApp./692/2018 WITH LCR	RAJU DAS <b>Versus</b> RAHUL AMIN AND ANR.	MR M BEZBARUAH MR. A LAL MS. S G MOMIN MR. M PANDIT	MR. A DUTTA (R2) MR Z HUSSAIN (R1) MS B B AHMED (R1) MRS. P M DUTTA (R2)
17	MACApp./44/2019 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> MD ABDUL JALIL AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1-R4) MS. R CHOUDHURY MR. A SHAKIL (R1-R4) MS. S S ZIA MR D. CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/244/2019 <b>in</b> MACApp./44/2019	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> MD ABDUL JALIL AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	I.A.(Civil)/144/2019 WITH LCR <b>in</b> MACApp./33/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> JOYNUL ABEDIN AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> MACApp./33/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> JOYNUL ABEDIN AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
19	I.A.(Civil)/1682/2019 <b>in</b> RSA/5299/2019	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS. <b>Versus</b> NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR. S D PURKAYASTHA MR S CHOUDHURY
	<b>WITH</b> RSA/5299/2019 (Filing Number)	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS <b>Versus</b> NOMITA DAM		
20	I.A.(Civil)/4011/2019 B/O <b>in</b> RSA/16129/2019	ON THE DEATH OF AINUDDIN SK., HIS LEGAL HEIRS KOBAT ALI AND 6 ORS <b>Versus</b> ON THE DEATH OF KASER UDDIN, HIS LEGAL HEIRS SAHAD ALI AND 12 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH K U AHMED MR. A H M R CHOUDHURY(R11, R12, R13) MS F INTAZ
	<b>WITH</b> RSA/16129/2019 (Filing Number)	LEGAL HEIRS OF AINUDDIN SK. KOBAT ALI AND 6 ORS <b>Versus</b> LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS		
21	I.A.(Civil)/4209/2019 <b>in</b> MACApp./15344/2019	ABUL HASHEM AND ANR <b>Versus</b> THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.	MR. M KHAN KAKALI DEVI MR R ISLAM	MRS B ACHARYA MR. A ACHARYA
	<b>WITH</b> MACApp./15344/2019 (Filing Number)	ABUL HASHEM AND ANR <b>Versus</b> THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.		
22	I.A.(Civil)/21/2020 <b>in</b> RSA/4779/2019	INDRA BHUSAN SHARMA AND ANR <b>Versus</b> SRI SURENDRA SHARMA AND 6 ORS	MR D DAS MR S KHOOND MS. N BORAH	MR. P J SAIKIA MR. A K GUPTA

	<b>WITH</b> RSA/4779/2019 (Filing Number)	INDRA BHUSAN SHARMA AND ANR <b>Versus</b> SRI SURENDRA SHARMA AND 6 ORS		
23	RSA/22/2020	MD. MOBARAK ALI AND 2 ORS <b>Versus</b> MD. ANAR ALI @ MD. ANOWAR ALI @ HUSSAIN AND 11 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR A HUSSAIN MR. A T SARKAR MS. J GHOSH
24	RSA/45/2020	MANIK UDDIN BARBHUIYA <b>Versus</b> SALIM UDDIN LASKAR AND 6 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/621/2020 <b>in</b> RSA/45/2020	MANIK UDDIN BARBHUIYA <b>Versus</b> SALIM UDDIN LASKAR AND 6 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM
25	I.A.(Civil)/394/2020 <b>in</b> MACApp./657/2020	MD. RINUL ALI <b>Versus</b> M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	
	<b>WITH</b> MACApp./657/2020 (Filing Number)	MD. RINUL ALI <b>Versus</b> M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		
26	I.A.(Civil)/934/2020 <b>in</b> MACApp./17540/2019	SADNUR ALI <b>Versus</b> REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS M BORAH	
	<b>WITH</b> MACApp./17540/2019 (Filing Number)	SADNUR ALI <b>Versus</b> REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS		
27	I.A.(Civil)/1200/2020 <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./365/2018	SMT BANALATA DAS <b>Versus</b> RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> CO/3898/2020 (Filing Number) <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
28	<b>WITH</b> MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
29	I.A.(Civil)/1398/2020 WITH LCR <b>in</b> RSA/275/2017 <b>WITH</b> RSA/275/2017	SHANKAR CHOUHAN and 3 ORS <b>Versus</b> CHUNILAL CHOUHAN and 3 ORS <b>Versus</b> SHANKAR CHOUHAN and 3 ORS <b>Versus</b> CHUNILAL CHOUHAN and 3 ORS	MR. A H M R CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. A M BARBHUIYA MR. I H LASKAR (R4) MR. B SAHARIA (R1, R4) MR. B SAHARIA (R1, R4) J U N M LASKAR (R1) MR. A M BARBHUIYA (R1, R4) MS. M MEDHI (R1)

**HEARING**



30	MACApp./500/2018 WITH LCR	THE NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT GAYATRI SUTRADHAR AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A F N U MOLLAH (R4) MR. A R AGARWALA (R1,R2) MR T KALITA (R5) MD H R AHMED (R4) MR. A KAKATI (R5)
	<b>WITH</b> I.A.(Civil)/1953/2018 <b>in</b> MACApp./500/2018	THE NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT GAYATRI SUTRADHAR AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	
31	MACApp./558/2018 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SAHAJAHAN ALI and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M HAQUE(R-3) MR. R ALI MR.A Y CHOUDHURY(R-3) MS S DEVI(R-3) MS M BHARATI MR. A WADUD

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,26th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/59/2021 FIXED	RAMEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
2	AB/278/2021 FIXED	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
3	AB/526/2021 FIXED	RIAJ UDDIN LASKAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
4	AB/591/2021 FIXED	ABDUL MAZID SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
5	AB/608/2021 FIXED	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
6	AB/609/2021 FIXED	LUHIT BORUAH <b>Versus</b> THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
7	AB/721/2021 FIXED	PRANJIT DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH MR D KALITA	PP, ASSAM
8	AB/742/2021 BA 602/2021(D/O), FIXED	MINARA BEGOM @ MINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
9	AB/945/2021 B/O	FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
10	AB/1129/2021	DIGANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
11	AB/1142/2021	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
12	AB/1146/2021	AJJUL HAQUE @ AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM

13	AB/1165/2021	RAJ KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM
14	AB/1173/2021	ANUPAL BORTHAKUR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
15	AB/1182/2021	MD. SIDDIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM
16	AB/1218/2021 B/O	AMIT KUMAR GIRI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR S JAFRI	PP, ASSAM
17	AB/1252/2021	BHUTU ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
18	AB/1472/2021 FIXED	ABDUR ROHIM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
	<b>WITH</b>			
19	AB/1694/2021	MD. HASHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
20	AB/1891/2021 FIXED	ABUL NASAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
	<b>WITH</b>			
21	AB/1777/2021	GIAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
22	AB/2042/2021 FIXED	ALAL SHEIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED	PP, ASSAM
23	AB/2065/2021 FIXED	RAJIB ALI @ RAJIB AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
24	AB/2086/2021 FIXED	DR. CHANDRA CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI	PP, ASSAM
25	AB/2100/2021 FIXED	ASHRAB ALI PARAMANIK @ ASHRAB ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
26	AB/2107/2021 FIXED	AZEEM HUSSAIN @ AZEEM MIAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
27	AB/2140/2021 FIXED	ANUKUL CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
28	AB/2195/2021 FIXED	SATYAJIT KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
29	AB/2203/2021 FIXED	DIPLOB KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
30	AB/2205/2021 FIXED	MANIRUJ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
31	AB/2217/2021 FIXED	SONA MIAH MONDAL @ SONA MIAH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR R KARIM	PP, ASSAM

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